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Fax:Srinagar: 0194-2506063(May-Oct.)

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
(Srinagar/Jammu)

Notification
Jammu, 17th of FEBRAURY, 2021

S.O 54 .- In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint Mr. Mushtaq Ahmad Wani, Assistant Director, Enforcement, FCS&CA, Kashmir to be the Executive Magistrate within his territorial jurisdiction.

By order of the Government of Jammu and Kashmir.

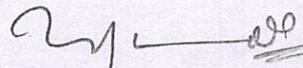
Sd/-
(Achal Sethi)
Secretary to Government

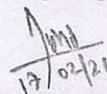
Dated: 17 -02-2021.

NO: LD(P)2020/FCS&CA

Copy to the:-

1. Principal Secretary to Government, Home Department.
2. Principal Secretary to Government, Revenue Department.
3. Joint Secretary (J&K) Ministry of Home Affairs, Government of India.
4. Secretary to Government Food Civil, Supplies and Consumer Affairs. This is with reference to its U.O No. PS/Secy/SCS & CA/152/2020 dated 08-02-2021.
5. Divisional Commissioner, Jammu/ Kashmir.
6. General Manager, Government Press, Jammu for publication in an extra- Ordinary issue of the Government Gazette.
7. SO Section, Department of Law, Justice and PA (W.7. S.C).
8. Concerned file.


(Riaz Ahmad Riaz)
Deputy Legal Remembrancer


17/02/21